

T.C.P No. 19/(MAH)/2016

CORAM:

Present:

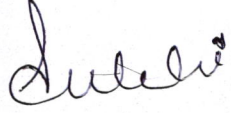

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: The South Indian Bank Ltd.
V/s.
M/s. Bharati Defense & Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 71(10) r.w. 117C(4) of the Companies
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
34	Adv. Asfiya Cutchi P/b K K Associates	Respondent	
	Adv. Biju Joseph 1/6 BS LAW OFFICE LLP	Petitioner	

ORDER

TCP 19/71(10) r.w.117C(4)/NCLT/MB/MAH/2016

At request of the parties, list this matter on 1.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)